

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-324-2020**

The Goa Foundation Petitioner
Versus
Governor of Goa & Others Respondents

Ms. Norma Alvares and Ms. Anamika Gode, Advocates for the Petitioner.
Ms. Maria Correia, Additional Government Advocate for Respondent Nos. 6 and 7.

**Coram:- M.S. SONAK &
M.S. JAWALKAR, JJ.**

Date:- 1st December, 2020

P.C.

Ms. Maria Correia, the learned Additional Government Advocate appearing on behalf of respondent nos. 6 and 7 seeks two weeks time to file response.

2. Time as prayed for is granted.

3. In case any of the other respondents wish to file their response, they may do so within a period of two weeks from today. On receipt of the reply, in case, the petitioner wishes to file rejoinder, the petitioner is also granted two weeks time to do so.

4. Stand over to 11.01.2021.

M.S. JAWALKAR, J.
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M.S. SONAK, J.